

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1226
ANSWERED ON:30.11.2012
FUNDS FOR TSP
Biswal Shri Hemanand

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds earmarked for Tribal Sub-Plan (TSP) during the last three financial years, as per the guidelines issued by the Finance Ministry;
- (b) if so, the details thereof: and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) & (b): The Planning Commission had issued guidelines in 2005 for formulation, implementation and monitoring of Scheduled Caste Sub-Plan (SCSP) for Scheduled Castes and Tribal Sub-Plan (TSP) for Scheduled Tribes to all State Governments and UT Administrations. As per the guidelines, earmarking of funds for TSP from Total State Plan outlay should be at least in the proportion to the ST population to the total population of the State/UT. As per the information received from the Planning Commission, the year-wise allocation under TSP by States/UTs during the last three financial years is at Annexure-I.

The Planning Commission had set up a Task Force under the chairmanship of Dr. Narendra Jadhav, Member, Planning Commission in June, 2010 to review the operational difficulties in implementation of Tribal Sub-Plan(TSP) both at the level of Central Ministries/ Departments and State Governments. Based on the recommendations made by the Task Force, the Planning Commission has made a differential earmarking of Plan funds for 28 Central Ministries/Departments for the purpose of TSP, commencing from the year 2011-12. As per the information received from the Planning Commission, Ministry/Department-wise statement showing funds earmarked for TSP for 2010-11 and 2012-13 is enclosed at Annexure-II.

(c): Does not arise in view of (a) & (b).